

LOK SABHA DEBATES

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LOK SABHA

Tuesday, July 23, 1985 Sravana 1, 1907

(Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Sukh Ram (Mandi-Himachal Pradesh)

OBITUARY REFERENCES

[English]

MR. SPEAKER: Hon. Members, as we meet today after an interval of two months, I have to inform the House of the sad demise of two sitting and ten of our former colleagues namely Sarvashri Mohar Singh Rathore, Jamilur Rahman, Somchandbhai Manubhai Solanki, P.S. Kharparde, Chowdhry Pratap Singh Daulta, Haji Lutfal Haque, Shri Khagendranath Dasgupta, Prof. Yashwant Rai, Sarvashri Gangacharan Dixit, Laxmi Das, Vinodbhai Sheth and Sanjibhai Rupjibhai Delkar.

Shri Mohar Singh Rathore was a sitting Member of the House representing Churu constituency of Rajasthan. Earlier he had been a Member of the Rajasthan Legislative Assembly during 1962-72. He served on the House Committee and Public Accounts Committee in the State Assembly.

A well known social worker, he worked for the eradication of untouchability, spread of education, Bhoodan movement and rural development. He was associated with several cooperative banks and educational institutions in different capacities.

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Shri Mohar Singh Rathore passed away on 22nd June, 1985, at New Delhi at the age of 59 years.

Shri Jamilur Rahman was a sitting Member of the House representing Kishanganj constituency of Bihar. Earlier he had been a Member of the Fifth and Seventh Lok Sabha during 1971-77 and 1980-84 respectively representing the same constituency.

He was a vigilant Member and never lost an opportunity to raise matters concerning upliftment of the down-trodden and weaker sections of society. He served on various parliamentary and Consultative Committees.

An advocate and agriculturist by profession, he was associated with several cultural, educational and social organisation besides being connected with the Bar Association of Purnea in various capacities. A staunch advocate of Bhoodan Movement, he donated land for scheduled castes and landless people and worked for national integration. A widely travelled person, he was a member of the delegation of South East Asian Friendship Society to Moscow and East Germany in 1972.

Shri Rahman was injured in a road accident in Bihar in December last and never recovered fully. He passed away at London where he had gone for treatment, on 2nd July, 1985, at the age of 55 years.

Shri Somchandbhai Manubhai Solanki was a Member of the Fourth and Fifth Lok Sabha during 1967-77 representing Gandhinagar constituency of Gujarat.

A well known social worker, Shri Solanki took keen interest in organising cooperatives and educational institutions and worked for prohibition and removal of social evils. He was associated with several social organisations.

Shri Solanki passed away on 22nd May,

1985 at Ahmedabad at the age of 65 years.

Shri P.S. Kharparde was a Member of Provisional Parliament during 1950-52 from Madhya Pradesh.

A veteran freedom fighter, he actively participated in the freedom struggle and suffered imprisonment for several years.

A well known social and political worker, Shri Kharparde worked for the uplift of weaker sections of society and championed the cause of working classes. He was an exponent of Ayurvedic system of medicine.

Shri Kharparde passed away on 29th May 1985 at Nagpur at the age of 73 years.

Chowdhry Pratap Singh Daulta was a Member of Second Lok Sabha during 1957-62 representing Jhajjar constituency of the then Punjab State.

An advocate by profession, he took keen interest in the spread of education. He forcefully pleaded the cause of farmers both inside and outside the Parliament and was associated with several associations relating to their welfare. He was imprisoned several times in connection with Kisan Movements.

Chowdhry Pratap Singh Daulta passed away on 30th May 1985 at Chandigarh at the age of 67 years.

Haji Lutfal Haque was a member of the Fourth and Fifth Lok Sabha during 1967-77 representing Jangipur constituency of West Bengal. Earlier, he had been a member of the West Bengal Legislative Assembly during the period 1952-67.

A teacher by profession, he was associated with several educational institutions and libraries in various capacities. A well known social worker, he organised relief work in drought and flood affected areas and helped in refugee rehabilitation. Besides being a member of the District Board and Zila Parishad right from 1946, he was also connected with the State Wakf Board and several other social organisations.

Haji Lutfal Haque passed away on 7th June 1985 at Berhampore in West Bengal at the age of 74 years.

Shri Khagendranath Dasgupta was a member of the Sixth Lok Sabha during 1977-79 representing Jalpaiguri constituency of West Bengal. Earlier he had been a member of the erstwhile Bengal Legislative Assembly during 1937-1947 and West Bengal Legislative Assembly during 1947-68. He served as a Minister in the State Cabinet for several years holding various portfolios. He also functioned as the Leader of the Opposition for a short period in 1967.

An able parliamentarian, he made valuable contribution to the debates and was heard in rapt attention by all sections of the House.

A veteran freedom fighter, he actively participated in the Non-cooperation Movement and was imprisoned several times. He started his political career at an early age.

A prominent social worker, he was associated with several organisations connected with relief and welfare of the people.

Shri Khagendranath Dasgupta passed away on 15th June 1985 at Calcutta at the age of 87 years.

Prof. Yashwant Rai was a member of the Constituent Assembly and Provisional Parliament during 1947-52 from the then Punjab State.

A prominent social and political worker, he worked tirelessly throughout his life for the uplift of the poor and the down-trodden. He was associated with several organisations connected with the welfare of depressed and weaker sections of the society.

An able parliamentarian, he made significant contributions in framing the Constitution of free India.

A well known academician, he was the founder of a school at Lahore besides being member of All India Council for Education. He also edited a weekly.

Prof. Yashwant Rai passed away on 16th June 1985 at Chandigarh at the age of 70 years.

Shri Gangacharan Dixit was a member of the Fourth and Fifth Lok Sabha representing Khandwa constituency of Madhya Pradesh. Earlier he had been a member of the Madhya Pradesh Legislative Assembly during 1952-57. An able parliamentarian, he took keen interest in the proceedings of the House particularly relating to welfare of poor people.

A veteran freedom fighter, he took active part in the freedom struggle and was imprisoned for several years. A prominent social worker, trade unionist and academician, Shri Dixit worked hard for the removal of untouchability, promotion of education, rural development and spread of cooperative movement. He was associated with several social, educational and labour organisations.

Shri Dixit passed away on 18th June 1985 at Burhanpur in Madhya Pradesh at the age of 84 years.

Shri Laxmi Das was a Member of the Third Lok Sabha during 1962-66 representing Miryalguda constituency of Andhra Pradesh.

A veteran freedom fighter, he participated in the movement for the accession of the then princely State of Hyderabad to the Indian union and suffered imprisonment.

A well-known social worker and trade unionist, he devoted his life for the welfare of the working class and was associated with several labour and social organisations in various capacities.

Shri Laxmi Das passed away on 20th June 1985 at Hyderabad at the age of 67 years.

Shri Vinodbhai Sheth was a member of the Sixth Lok Sabha during 1977-79 representing Jamnagar constituency of Gujarat. Earlier, he had been a member of the Gujarat State Legislative Assembly during 1975-76. He also served as a Cabinet Minister in the State Council of Ministers.

A well known social worker, he was associated with several social and educational institutions in various capacities. Besides being the Chairman of the National Shipping Board, he was Deputy Governor of Lions International for some time.

A veteran freedom fighter, he actively participated in the freedom struggle.

Shri Vinodbhai Sheth passed away at Jamnagar in Gujarat on 24th June 1985 at the age of 59 years.

Shri Sanjibhai Rupjibhai Delkar was a member of the Second, Third and Fourth Lok Sabha during 1961-70 representing Dadra and Nagar Haveli.

A prominent social worker, he took keen interest in the removal of social evils amongst the Adivasis and was associated with several social and educational organizations.

An agriculturist by profession, he was a member of the Land Reforms Commission. He took active part in the liberation of Dadra and Nagar Haveli from foreign rule.

Shri Sanjibhai Rupjibhai Delkar passed away on 2nd July, 1985 at Silvassa at the age of 70 years,

We deeply mourn the loss of these friends, and I am sure the House will join me in conveying our condolences to the bereaved families.

Sunday, June 23, 1985 would go down as a tragic day in the history of Indian Civil Aviation. The news of the worst ever air crash at sea involving the Air India's jumbo jet 'Emperor Kanishka' off the Irish coast killing all the 329 innocent lives including members of the crew on board was received by the world at large with great shock and sorrow. The cruel hands of death did not spare even a single person—old or young. In some cases, the whole families were wiped out. We lost many scientists like Dr. Nayudamma,

The exact cause of the disaster would be known after the completion of the investigation already in progress.

Our hearts go down in sympathy to the members of the bereaved families. May they bear the loss with courage and fortitude.

The House may now stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while).

ORAL ANSWERS TO QUESTIONS

[English]

Indigenous Manufacture of Chemicals

*1. SHRI BASUDEB ACHARIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the percentage of chemicals indigenously manufactured out of total requirement;

(b) Whether Government are aware that due to shortage of chemicals, the quality of research in the country is greatly affected; and

(c) If so, the steps Government propose to take in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) : Sufficient capacity has been installed/licensed by Government to meet largely the indigenous demand of chemicals. As such, the question of quality of research being affected due to shortage of chemicals does not arise. Nor has any such report been received by Government.

SHRI BASUDEB ACHARIA: Sir, I seek protection from you. My question was very specific and very categorical. I asked for the percentage of chemicals indigenously manufactured—out of the total requirements, what is the percentage of chemicals manufactured indigenously by indigenous factories, or chemical industries; and what are the requirements of industries and of research laboratories. This question is very specific and very categorical. I want a categorical answer from the Minister to the question, viz, what percentage of requirements of chemicals is manufactured indigenously.

SHRI VEERENDRA PATIL: There are so many chemicals. If I have to count them, they will run into hundreds.

MR. SPEAKER: And there are so many percentages. ..

SHRI VEERENDRA PATIL: If the hon. Member had wanted to know about a particular chemical, its production, capacity demand, shortfall and how it is being met, I would have been in a position to give that information. On the whole, production of chemicals in the country is quite satisfactory. To a great extent we are self-sufficient. Sometimes, all of a sudden demands go up. There would be a sudden shortage. To that extent we take prompt action to import and meet the requirements.

SHRI BASUDEB ACHARIA: The import-export policy was not discussed in this House during the last Session. We want that this should be discussed during the current Session of the Lok Sabha. Till the time of the last import-export policy, chemicals and re-agents were being imported. So far as I know only 25% of the total requirement of these items, viz. chemicals and reagents required for industrial purposes and for research laboratories indigenously manufactured in our country. Till the last policy, the chemicals and re-agents were imported. This was allowed under OGL for stocking and sale. This is banned only now by the present policy for individual users. For industry and for research laboratories, they can import chemicals and re-agents for their laboratories and for their industries. But these items cannot be projected, the amount which will be required for the research laboratories, for the industry cannot be projected. As such the import which is allowed for the individual users is quite impossible.

MR. SPEAKER : This is a monologue.

SHRI BASUDEB ACHARIA: They require a very small quantity of these items and this is quite impossible for them to import them.

MR. SPEAKER: Can you make it a supplementary, Sir?